

रहने वालों का उद्धार कर लिया गया है, इमलिये, उन के लिये विमान द्वारा खाद्य पदार्थ गिराने की आवश्यकता नहीं।

विदेशियों की मृतियों हटाना

५४३. श्री राम सेवक यादव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र द्वारा प्रशासित क्षेत्रों में लगी विदेशियों की मृतियों को हटाने के लिये सरकार की कोई योजना है; और

(ख) यदि हाँ, तो वह योजना क्या है और इसे कब तक कार्यान्वित किया जायेगा ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दासार) : (क) और (ख) : इस विषय में सरकार की सामान्य नीति प्रधान मंत्री ने १३ मई, १९५७ को अपने दक्तव्य में सदन के सामने स्पष्ट कर दी थी। संघ शासित क्षेत्रों में भी इसी नीति के अनुसार कार्य हो रहा है।

जबलपुर और विरुन विश्व-विद्यालयों में :
उप-कुलपति

५४४. श्री अमर सिंह डामर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों में जबलपुर विश्व-विद्यालय और मध्य प्रदेश में उज्जैन के विक्रम विश्वविद्यालय में कितने उप-कुलपतियों ने काम किया; और

(ख) उन में से कितने उप-कुलपति होने के साथ साथ अन्य सरकारी पदों पर काम करते थे ?

शिक्षा मंत्री (डा० का० ला० श्रीवाजी) :

(क) और (ख) : सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जायेगी।

Pay Scales of Officers

545. Shri Balraj Madhok: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the revised pay scales for the commis-

sioned officers of Indian Army were to be applicable from 1st April, 1960 while the revised pay scales for J.C.Os. are applicable from 1st July, 1959;

(b) what is the reason for this difference;

(c) whether it is a fact that commissioned officers have not been given revised pay scales even from 1st April, 1960; and

(d) whether Government will expedite implementation of its decision in this regard?

The Minister of Defence (Shri Krishna Manon): (a) Yes.

(b) Substantial improvements have been effected in the pay scales of officers. The decisions had necessarily to be of an *ad hoc* character having regard to the finances involved.

(c) and (d). Government orders regarding revised pay scales of Service officers (except for certain categories) were issued on the 12th June, 1961, and the accounts authorities are taking action to refix the pay of these officers with effect from the 1st April, 1960 and to pay the arrears of pay to these officers. It is expected that the payment of arrears of pay will be completed in the near future. Orders regarding revised pay scales for categories of officers not covered by the above orders will be issued as soon as possible.

Smuggling by a Swiss National

546. Shri Raghunath Singh: Will the Minister of Finance be pleased to state:

(a) whether a Swiss National has been hauled up by Bombay Customs for smuggling of gold bullion and Indian currency on the 16th July, 1961; and

(b) if so, the details thereof?

The Minister of Finance (Shri Morarji Desai): (a) and (b). One Roger Antoine Gentina who holds a